

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3133
TO BE ANSWERED ON 11TH MARCH, 2026

AAAY AND PHH

†3133. **SHRI DEVESH SHAKYA:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the total number of ration cardholders currently registered under various categories, including Antyodaya Anna Yojana (AAY) and Priority House Holds (PHH) etc. in the country especially districts of Bareilly, Budaun in Shahjahanpur, Jaunpur, Etah and Kasganj;
- (b): the total number of bogus or ineligible beneficiaries identified in the said districts during the last five years and the details of the actions taken against them and the punitive or departmental proceedings initiated against the concerned Fair Price Shop (FPS) dealers and departmental officials;
- (c): the total number of Fair Price Shops suspended, cancelled or blacklisted in the said districts during the said period;
- (d): whether any formal role has been mandated for public representatives, such as Members of Parliament (MPs), Members of Legislative Assemblies (MLAs) and Gram Pradhans in the monitoring and oversight of the Public Distribution System (PDS);
- (e): whether these public representatives are empowered to recommend eligible but left out families for inclusion through the Public Financial Management System (PFMS) or any other relevant mechanism; and
- (f): if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The total number of ration cardholders currently registered under Antyodaya Anna Yojana (AAY) and Priority House Holds (PHH) in districts of Bareilly, Budaun in Shahjahanpur, Jaunpur, Etah and Kasganj are placed at **Annexure-I**.

The total number of ration cardholders currently registered under Antyodaya Anna Yojana (AAY) and Priority House Holds (PHH) in the country are placed at **Annexure-II**.

(b) & (c): The total number of bogus or ineligible beneficiaries identified in the said districts during the last five years and the details of the actions taken against them are placed at **Annexure-III**.

A Statement showing results of action taken by the State Government of Uttar Pradesh under relevant clauses of the PDS/TPDS (Control) Orders from January, 2015 to December, 2025 is placed at **Annexure-IV**.

(d) to (f): As per Section 29 of the NFSA, 2013, the State Governments are required to put in place transparency and accountability mechanisms, including social audits, public disclosure of records, and community monitoring of the functioning of the Targeted Public Distribution System. In this context, local bodies such as Gram Panchayats and their representatives (including Gram Pradhans) may be associated with monitoring activities such as verification of beneficiary lists, social audits, and supervision of Fair Price Shops at the local level.

Further, the TPDS (Control) Order, 2015 mandates States/UTs to establish Vigilance Committees at State, District, Block and Fair Price Shop levels to regularly supervise the functioning of the PDS and ensure transparency and accountability in foodgrain distribution. These Vigilance Committees are intended to include representatives from local bodies, public representatives, and other community stakeholders to oversee the functioning of Fair Price Shops and the distribution system.

Statement showing ration cardholders currently registered under Antyodaya Anna Yojana (AAY) and Priority House Holds (PHH) in districts of Bareilly, Budaun in Shahjahanpur, Jaunpur, Etah and Kasganj

S.No.	State Name	District Name	RationCard Count		
			AAY	PHH	Total
1	UTTAR PRADESH	BAREILLY	99,596	6,89,068	7,88,664
2	UTTAR PRADESH	BUDAUN	45,187	5,18,790	5,63,977
3	UTTAR PRADESH	SHAHJAHANPUR	37,847	5,58,718	5,96,565
4	UTTAR PRADESH	KASGANJ	27,592	2,23,303	2,50,895
5	UTTAR PRADESH	JAUNPUR	1,25,473	7,14,972	8,40,445
6	UTTAR PRADESH	ETAH	26,491	2,86,709	3,13,200

Statement showing ration cardholders currently registered under Antyodaya Anna Yojana (AAY) and Priority House Holds (PHH) in the country

S.No.	State Name	Ration Card Count		
		AAY	PHH	Total
1	ANDAMAN AND NICOBAR ISLANDS	3,508	14,475	17,983
2	ANDHRA PRADESH	8,52,852	79,87,222	88,40,074
3	ARUNACHAL PRADESH	39,796	1,46,572	1,86,368
4	ASSAM	6,68,788	64,08,554	70,77,342
5	BIHAR	22,84,229	1,86,45,109	2,09,29,338
6	CHANDIGARH	280	83,284	83,564
7	CHHATTISGARH	7,19,969	49,48,839	56,68,808
8	DADAR & NAGAR HAVELI & DAMAN & DIU	4,461	53,223	57,684
9	DELHI	65,535	16,57,746	17,23,281
10	GOA	11,600	1,18,849	1,30,449
11	GUJARAT	7,69,333	67,81,610	75,50,943
12	HARYANA	2,88,299	36,99,161	39,87,460
13	HIMACHAL PRADESH	1,60,721	5,81,380	7,42,101
14	JAMMU AND KASHMIR	2,21,490	14,37,260	16,58,750
15	JHARKHAND	8,79,739	51,36,867	60,16,606
16	KARNATAKA	10,47,980	98,49,413	1,08,97,393
17	KERALA	5,95,502	37,11,188	43,06,690
18	LADAKH	5,384	22,935	28,319
19	LAKSHADWEEP	1,111	3,491	4,602
20	MADHYA PRADESH	13,66,416	1,18,79,427	1,32,45,843
21	MAHARASHTRA	24,74,457	1,43,40,347	1,68,14,804
22	MANIPUR	63,364	5,17,066	5,80,430
23	MEGHALAYA	70,005	3,50,780	4,20,785
24	MIZORAM	25,080	1,56,352	1,81,432
25	NAGALAND	46,874	2,77,439	3,24,313
26	ODISHA	12,30,974	85,69,613	98,00,587
27	PUDUCHERRY	25,399	1,83,741	2,09,140
28	PUNJAB	97,050	39,93,687	40,90,737
29	RAJASTHAN	5,91,991	1,02,93,148	1,08,85,139
30	SIKKIM	16,478	80,122	96,600
31	TAMIL NADU	18,99,691	98,21,167	1,17,20,858
32	TELANGANA	5,69,966	50,74,804	56,44,770
33	TRIPURA	1,11,037	4,89,645	6,00,682
34	UTTARAKHAND	1,82,614	11,98,345	13,80,959
35	UTTAR PRADESH	40,84,262	3,23,60,221	3,64,44,483
36	WEST BENGAL	16,05,925	1,20,93,115	1,36,99,040
	Total	2,30,82,160	18,29,66,197	20,60,48,357

Statement showing bogus or ineligible beneficiaries identified during the last five years and the details of the actions taken.

S.No.	State Name	District Name	Rightful Targeting	
			Flagged Beneficiaries	Deleted beneficiaries by State Govt
1	Uttar Pradesh	BAREILLY	1,27,725	55,498
2	Uttar Pradesh	BUDAUN	96,349	36,116
3	Uttar Pradesh	SHAHJAHANPUR	55,791	21,250
4	Uttar Pradesh	KASGANJ	42,625	27,854
5	Uttar Pradesh	JAUNPUR	1,19,478	36,789
6	Uttar Pradesh	ETAH	50,207	34,492

Statement showing results of action taken by the State Government of Uttar Pradesh under relevant clauses of the PDS/TPDS (Control) Orders from January, 2015 to December, 2025.

Name of the State/UT राज्य/ संघ राज्य क्षेत्र का नाम	Year वर्ष	Number of Inspections निरीक्षणों की संख्या	Number of raids conducted मारे गए छापो की संख्या	Number of persons arrested/ prosecuted convicted गिरफ्तार/ मुकद्दा चलाए गए/ दोषसिद्ध व्यक्तियों की संख्या	Number of FPS Licenses suspended/ Cancelled/ Show cause notices issued/ FIR Lodged निलंबित/ रद्द उचित दर दुकान लाईसेंस/ जारी किए गए कारण बताओं नोटिस/ दर्ज प्राथमिकियों की संख्या
Uttar Pradesh उत्तर प्रदेश	2015	45376	*	1009	6665
	2016	62322	6961	887	6545
	2017	29804	3141	557	2461
	2018 (April 18 – March, 19)	138302	*	3385	9419
	2019-20	150970	2343	1086	6404
	2020-21	153393	14329	1199	6506
	2021-22	116734	11207	573	5026
	2022-23	108662	10312	716	4245
	2023	28237	2684	122	820
	2024	*	*	*	*
2025	*	*	*	*	

*Information not provided by the State Government